

PUBLIC ANNOUNCEMENT
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF LOYAL MOTORS PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	Loyal Motors Private Limited
2	Date of Incorporation of Corporate Debtor	14 September 2000
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Mumbai, Maharashtra, India under the Companies Act, 1956
4	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	U51909MH2000PTC128712
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Garage No. 04, A wing, Narendra Apartment CHS Ltd., S.B. Patil Marg, Gazdhar Bandh Road, Khar West, Mumbai 400052, Maharashtra, India
6	Date of closure of the Insolvency Resolution Process	16 March 2020
7	Liquidation Commencement date of Corporate Debtor	16 March 2020 (date of receipt of NCLT order)
8	Name, Address, Email Address and the Registration Number of the Liquidator	Jitender Kumar Jain, Advocate Arcindo Law, Advocates, Level 8, Vibgyor Tower, G Block, C-62, Bandra Kurla Complex, Mumbai, Maharashtra-400098, India Email - jit1.jain@gmail.com Regn. No. - IBBI/IPA-002/IP-N00033/2016-17/10070 Email to submit the claim: loyalmotors@jitenderjain.com
9	Last Date for Submission of Claims	15 April 2020

NOTICE is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Loyal Motors Private Limited on 05 March 2020 (order received on 16 March 2020).

The stakeholders of Loyal Motors Private Limited, are hereby called upon to submit a proof of their claims on or before 15 April 2020 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or electronic means.



The forms can be downloaded from <http://www.ibbi.gov.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.



Date – 16 March 2020

Place – Mumbai, Maharashtra, India

Jitender Kumar Jain, Advocate

Regn. No. - IBBI/IPA-002/IP-N00033/2016-17/10070

Jitender Kumar Jain

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